GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.1049 FOR ANSWER ON 26/07/2021

PRICE OF STEEL

1049. SHRIMATI MAHUA MOITRA:

Will the Minister of STEEL be pleased to state:

- (a) the steps taken by the Government to bring down the prices of Steel to ensure that cost of this essential commodity comes down;
- (b) the steps taken by the Government to bring down the prices of raw materials like iron ore, scrap steel, steel pellets to ensure that they do not get exported from India and are rather used for steel plants; and
- (c) whether the Government proposes to reduce tariffs on Steel imports in case the price rise continues and if so, the details thereof;

ANSWER

THE MINISTER OF STEEL

(SHRI RAM CHANDRA PRASAD SINGH)

(a)to(c): Steel is a de-regulated sector. Commercial decisions such as production, export/import are taken by the steel companies. However, the Government has taken various steps to increase availability of iron and steel, which, inter-alia, include Mining and Mineral Policy reforms to ensure enhanced production and availability of iron ore, early operationalization of forfeited working mines of Odisha by the State/Central PSUs etc., besides ramping up production and capacity utilization by steel producers. In Union Budget 2021-22, Customs Duty has been reduced uniformly to 7.5% on Semis, Flat and Long products of non-alloy, alloy and stainless steels. Further, BCD on steel scrap has been exempted for a period up to 31st March, 2022. In addition to the above, ADD and CVD on certain steel products have also been revoked / temporarily revoked.
